

National Company Law Tribunal


Allahabad Bench

CP NO. 9 (ND)/2015

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.08.2017

NAME OF THE COMPANY: vijay construction (India) Pvt Ltd

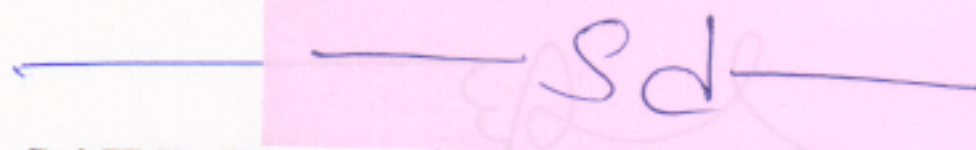
SECTION OF THE COMPANIES ACT: U/S 397/398 of the Companies act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	MR VIVEK KOHLI	ADV	RESPONDENT	
2.	MR NIKHIL MATHUR	ADV	Petitioner	
3.	Ms. Saurabh Kalia			

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Sh. Saurabh Kalia, Advocate for the petitioner. Advocate Sh. Vivek Kohli alongwith Advocate Sh. Nikhil Mathur, for the respondent. The respondent counsel seeks time to file reply to the application moved by the petitioner challenging the legality and validity of the resolution passed in EOGM as well as impleadment application. The time is granted.

The matter be listed on 7th September, 2017


Sri H.P. Chaturvedi, Member (Judicial)

Dated:08.08.2017

Typed by:
Kavya Prakash